

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR.

Jaipur, the 22nd day of September, 2006

CONTEMPT PETITION NO. 76/2005
IN
ORIGINAL APPLICATION NO. 430/2004

CORAM :

HON'BLE MR.M.L.CHAUHAN, JUDICIAL MEMBER
HON'BLE MR.J.P.SHUKLA, ADMINISITRATIVE MEMBER

S.N.Kumawat,
D.E.O. Grade-B,
O/o Directorate of Census,
Census Department,
6B, Jhalana Doongri,
Jaipur.

By Advocate : Shri P.N. Jatti

... Applicant

Versus

Shri D.K.Sikri,
Registrar General, Govt. of India,
Department of Census,
Ministry of Home Affairs,
2A, Mansingh Road,
New Delhi.

By Advocate : Shri V.S.Gurjar

... Respondent

ORDER

The learned counsel for the respondent has brought to our notice copy of the order dated 16.1.2006, passed in D.B.Civil Writ Petition NO.10095/2005, whereby operation of the impugned order dated 5.8.2005, has been stayed. Copy of the said order is taken on record.

2. In view of this subsequent development, the present Contempt Petition does not survive for consideration. It stands disposed of accordingly.

Notices issued to the respondents are hereby discharged.

Shukla
(J.P.SHUKLA)
MEMBER (A)

Chauhan
(M.L.CHAUHAN)
MEMBER (J)

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